## **Declaration of Assets and Liabilities**

Year 2020-21

	I, SURYADEO CHAUHAN, son/daughter/wife of SIDDHU CHAUHAN
, ag	ed 45 YRS. years, belonging to BIHAR LEGISLATIVE ASSEMBLY
3/10 (F. (EUI") se	rvice and presently working as ASSISTANT CARETAKER
2 Jungin	ve herein below the details of the assets (immovable, movable, bank balance, etc.) of yself, my spouse and dependants*:
8/2/ my	yself, my spouse and dependants*:

भी कार्याक की कार्याक Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

8.2.2021

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000 -	2000/-			
(ii)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	20,000				
(iii)	Bonds, Debentures and Shares in companies		_	AREA TO THE STATE OF THE STATE		an managara di Arianda
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-				
(v)	Motor Vehicles (details of make, etc.)	BOXER 2001	Orași de Prințes de Constituti			AMAGAST NO.
(vi)	Jewellery (give details of weight and value)		95,000/- 45,000/- 11/4 2004RM- 12,000/-			
(vii)	Other assets, such as values of claims / interests					a matched recovery

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

स्मित्व-महाग

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AQLPC 2553K	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		2
	(iii) Sales Tax (Only in case of proprietary business)		AND AND ASSESSMENT AND ASSESSMENT
	(iv) Property Tax		

## C. Personal Detail GPF/CPF/PRAN No. PTS/BLA-1062 Gender (M/F) :-Date of Birth 1 0 9 1 9 (DD/MM/YYYY) Class/Group (A/B/C) Cadre CARETAKER (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District GLAYA I hereby declare that the above details are true to the best of my knowledge and belief. सूमिदेव-चेंहान Name of Employee: SURYADED CHAUHAN Designation: ASSISTANT CARETAKER Place PATNA Date: 08 02 2021 Department: CARETAKER SECTION ... BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

स्मादेव चौंहान